

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2004
ANSWERED ON 01/08/2023**

PENDING AMOUNT UNDER MGNREGS IN RAJASTHAN

2004. SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the amount from the Government is pending under item head and administrative head from State level under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in Tonk and Sawai Madhopur districts of Rajasthan and if so, the details thereof;**
- (b) the time proposed for payment of pending amount through Union and State Government;**
- (c) whether it is the fault of the State or Union Government and if so, the details thereof; and**
- (d) the details of amount sanctioned and released under MGNREGS in both the districts during each of the last eight years?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a): As per information shared by the State Government of Rajasthan, the details of the pending liability for material component and administrative component under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) in Tonk and SawaiMadhopur districts of Rajasthan up to financial year 2023-24 (as on 29.07.2023) are given below:

	(Rs. in lakh)	
District	Pending liability for material component	Pending liability for Administrative component
Tonk	2,781.60	77.93
SawaiMadhopur	3,237.93	72.01

(b) & (c): Mahatma Gandhi NREGS is a demand driven wage employment Scheme. Under Mahatma Gandhi NREGS, States/UTs furnish funds release proposals to the Government of India. The Ministry releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the “agreed to” Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the States/UTs.

In the current financial year 2023-24 (as on 28.07.2023), an amount of Rs. 3662.77 crore, which includes Rs. 1481 crore for material and administrative components has been released to the State of Rajasthan for the implementation of Scheme.

Fund release to the States/UTs is a continuous process and Central Government is committed to making funds available to States/UTs for the implementation of the Scheme as per the demand for work on the ground.

(d): Mahatma Gandhi NREGS is a demand driven wage employment Scheme. Neither district-wise fund is sanctioned nor fund is directly released to the districts under Mahatma Gandhi NREGS.

The details of expenditure incurred in the district of Tonk and SawaiMadhopur of Rajasthan under Mahatma Gandhi NREGS in last eight financial year from 2015-16 to 2022-23 is given below:

Sl. No.	Financial year	Expenditure is incurred in Tonk district (Rs. In crore)	Expenditure is incurred in SawaiMadhopur district (Rs. In crore)
1	2015-16	78.69	57.42
2	2016-17	149.56	101.36
3	2017-18	108.50	98.65
4	2018-19	89.42	77.78
5	2019-20	102.70	94.81
6	2020-21	174.48	168.52
7	2021-22	145.85	153.01
8	2022-23	140.61	138.28

(As per NREGASoft)